

Urgent  
Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2025  
To,

Dated 05.03.2025

(i) Sh. Ravinder Singh, Advocate,  
Chief Election Commissioner,  
for Delhi Bar Association Election 2024

(ii) Sh. Atul Rathi,  
Returning Officer,  
for Delhi Bar Association Election 2024

**Subject:** Request for immediate directions to the Ld. Members of the Bar and their supporters to refrain from playing drums/ dhol or music for celebrations in respect of the nomination in the forthcoming Elections.

Sir,

I am instructed to inform you that it has come to the notice of the Committee that the interested candidates and their supporters are rigorously engaged in playing drums/ dhols at the time of filing of nominations in the Court compound itself as well as for the purposes of campaigning for the upcoming elections.

You are hereby requested to kindly issue directions to such candidates/ supporters/ Ld. Members of the Bar, not to engage in creating disturbance or nuisance as the playing of drums/ dhols near the Courts or Lawyers' Chambers is interfering into the peaceful continuation of the work and conduct of Court.

You are also requested to take suitable actions in line with rules and directions pertaining to the disqualification of candidate on this ground.

*forwards*  
*Nikhil*  
*07/03/2025*

*Signature*

You are requested to please ensure that such playing of drums/ dhols is discontinued with immediate effect.

Yours Sincerely,



Nodal Officer,

Election Committee DBA 2024

No. 11569/EC/DBA/2025  
Copy to-

Dated 05 MAR 2025

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) Hony. Secretary, Bar Council of Delhi.
- 5) Advocates Sh. Chandan Singh Rawat, Sh. Rakesh Bhalla, Sh. Dinesh Chaudhary- Members of Election Commission.
- 6) Advocates Sh. Subhash Tagra, Sh. Virender Singh and Sh. Prashant Diwan- Members of Election Tribunal.
- 7) Advocates Sh. Ankit Gupta, Sh. Harish Kaushik, Sh. Satish Kuma, Sh. Kshitiz Ahlawat and Sh. Garvit- Assistant Returning Officers.
- 8) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 9) R & I Branch (HQ), THC, Delhi with direction to display the same on all notice boards and other necessary places.



Nodal Officer, Election Committee  
DBA Election 2024